


F.No.06/CESTAT/2014-15 CR
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 24.2.2016

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01.02.2016 is circulated for information.


(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

Computer Section Cestat New Delhi

MONTHLY STATEMENT FOR THE MONTH OF JANUARY 2016 AS ON 01.02.2016

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
DELHI	6104	3410	5366	0	116	14996	1061	41	33	28	0	3	105	11	4	7	6	0	0	17	0	12	0	0	0	12	0	
MUMBAI	9438	8622	2538	0	0	20598	24	85	30	75	0	0	190	2	0	0	0	0	0	0	0	0	0	1	0	1	0	
KOLKATA	4023	2039	2617	0	0	8679	116	33	61	27	0	0	121	13	3	0	0	0	0	3	0	0	0	0	0	0	0	
CHENNAI	4582	3198	4306	2	0	12088	116	38	52	80	0	0	170	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
BANGALORE	3096	1831	4633	0	0	9560	819	9	43	76	0	0	128	2	9	0	4	0	0	13	0	0	0	0	0	0	0	
AHMEDABAD	6578	2662	3260	0	0	12500	32	65	74	30	0	0	169	3	8	4	1	0	0	13	0	0	0	0	0	0	0	
ALLAHABAD	3502	302	1502	0	0	5306	22	60	8	32	0	0	100	1	0	0	0	0	0	0	0	0	0	0	0	0	6	
CHANDIGARH	6332	621	1556	0	0	8509	0	10	7	16	0	0	33	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
HYDERABAD	2513	1331	2870	0	0	6714	0	11	1	20	0	0	32	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
TOTAL	46168	24016	28648	2	116	98950	2190	352	309	384	0	3	1048	32	24	11	11	0	46	0	12	0	1	0	13	60		

1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.02.2016

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of January,2016 for 46 no. of days as under:-

Note :

1 Hon'ble Mr. Justice G. Raghuram, President	6	20. Shri B. Ravichandran, Member(Technical)	NIL
2 Mrs. Archana Wadhwa, Member (Judicial)	NIL	21. Shri Raju, Member(Technical)	1
3 Sh. M.V. Ravindran, Member (Judicial)	1	22. Shri C.J. Mathews, Member(Technical)	3
4. Sh. D.N. Panda, Member (Judicial)	NIL		
5 Sh. P. K. Das Member (Judicial)	2		
6 Sh. Ashok Jindal, Member(Judicial))	2		
7 Dr. D. M. Mishra, Member (Judicial)	1		
8 Sh. Anil Choudhary, Member(Judicial)	3		
9 Sh. H. K. Thakur, Member(Technical)	1		
10 Sh. S. K. Mohanty, Member (Judicial)	NIL		
11 Sh. R. Periasami, Member (Technical)	1		
12 Sh. P.S. Pruthi, Member (Technical)	1		
13 Sh. R.K. Singh, Member (Technical)	NIL		
14 Sh. Ramesh Nair, Member (Judicial)	NIL		
15 Ms. Sulekha Beevi C.S., Member(Judicial)	1		
16 Sh. S. S. Garg, Member (Judicial)	NIL		
17 Sh. P. K. Choudhary, Member (Judicial)	15		
18 Sh. P.M. Saleem, Member(Technical)	NIL		
19 Sh. Ashok Kumar Arya, Member (Technical)	8		

